

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 24 of 2013 & IA No.39 of 2013**

**Dated : 2<sup>nd</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Energy Association (INWEA) .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava  
for R-1  
Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
for R. 3, 8, 9  
Mr. M. Deliwala (Rep.)  
for R.11**

**ORDER**

The learned counsel for the Respondent has finished his arguments.

Post the matter for further submissions on **11.12.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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